

SHRI K.K. RAGESH (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M.P. VEERENDRA KUMAR (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

Relief to flood affected State of Assam

SHRI BHUBANESWAR KALITA (Assam): Sir, I have to raise the issue of flood situation in Assam. Due to heavy rainfall in the foothills of Bhutan and other mountain areas, a large number of people are getting affected due to floods in the foothill areas and subsequently to the other areas.

Sir, lakhs of hectares of land are affected, houses are affected, the crops are affected and the people are living in temporary camps and in the embankments.

Sir, over and above the natural calamity, the NEEPCO has released water from their Baandh making entire Golaghat and Upper Assam area flooded due to the artificial flood. That is not natural calamity. That is artificial calamity because the NEEPCO has released the water without warning the people, without warning the local people. Even when people went to protest about that, they were stopped and they could not register their protest.

I want the Government to take immediate action so that the NEEPCO or other people who are maintaining the baandh should not release water and create artificial flood in the foothill and other areas of Assam. Thank you very much, Sir.

SHRI K.G. KENYE (Nagaland): Sir, I would like to associate myself with the Zero Hour Mention made by the hon. Member.

Need to rename the State of West Bengal as 'Bangla'

SHRI RITABRATA BANERJEE (West Bengal): Sir, I am making this Zero Hour submission in this august House to urge upon the Union Government to clear the name 'Bangla' in place of West Bengal as unanimously passed by the West Bengal State Assembly.

Sir, West Bengal came into existence due to the partition of Bengal during our Independence. West Bengal and East Bengal came into existence when the Radcliffe Line

was drawn from Debigunj of Cooch Behar in the north to the Subdarbans in the South. The people calling their mother in the same tongue, wearing the same dress, having the same food habit were bifurcated. Sir, Bengalis did not bifurcate their own land but till date, the spoils of partition has its ill-effects on both parts of the then undivided Bengal. After the partition of Bengal in 1947, the eastern part was known as East Bengal till 1956 and then it was renamed as East Pakistan. In 1971, the indomitable Bengalis living in the eastern part of Bengal rose in a glorious resistance under the leadership of Seikh Mujibur Rahman against the Pakistani regime. Now, Sir, today there is a historic necessity.

Sir, I come from a refugee family. My parents migrated to India during the time of partition. I am a proud refugee. But from the childhood, we are unable to understand that though we are living in the eastern part of the country but the name is West Bengal. Sir, the West Bengal State Assembly has unanimously adopted this Resolution that the State must be named 'Bangla'. So, the name 'Bangla' must be cleared. This is the sentiment of the people of Bangla. So, it must be honoured by the Central Government. Thank you.

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI MANISH GUPTA (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

प्रो. जोगेन चौधरी (पश्चिम बंगाल): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

SHRI K.G. KENYE (Nagaland): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we would also like to associate ourselves with the Zero Hour mention made by the hon. Member.

MR. CHAIRMAN: All Bengal Members will associate because already unanimously it has been agreed there. So, it has to be considered here. Shrimati Vandana Chavan.